



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

14/12/2018

O.A./260/776/2014

SUBHENDU KUMAR DAS & OTHERS
-V/S-
M/O ENVIRONMENT AND FORESTS

ITEM NO: 3

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.L.Jena (UOI)
Mr.J.Pal (State govt.)

Notes of The Registry	Order of The Tribunal
	<p>List revised. None appeared on behalf of the applicant. On the previous occasions also no one was present on behalf of the applicant.</p>
	<p>The matter pertains to the grievance of the applicant for revised arrear of differential pension.</p>
	<p>Since no one was present on behalf of the applicant on two earlier occasions and today also none appeared on behalf of the applicant, the OA is dismissed in default for non-prosecution. No order as to costs.</p>

(GOKUL CHANDRA PATI)
MEMBER (A)

